

National Company Law Tribunal

Allahabad Bench

CP NO. 2/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Sudaysham Dooze Pvt Ltd & ors

SECTION OF THE COMPANIES ACT: 397/1398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Srivastava	Advocate	Plaintiff	
2.	Adesh Tandon	PCS	Respondent 1/10-6	

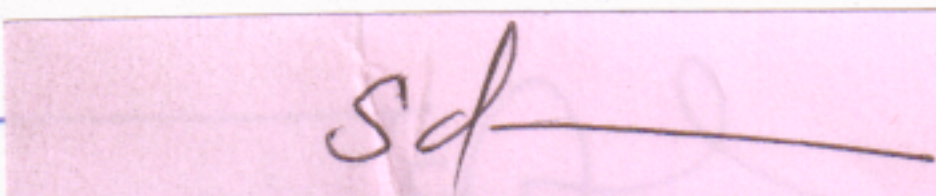
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Advocate, Shri Saurabh Srivastava for the petitioner. Shri Adesh Tandon, PCS for the respondent. Reply to the C.A No. 150/2017 is filed as a counter to restore interim order in the petition. Petitioner seeks liberty to file rejoinder to the same. Liberty is granted.

The matter be listed on 9th November, 2017.

Dated:10.10.2017

Typed by
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)